(c) Statement giving reasons for the delay in laying the papers mentioned at (a),

Paper Laid

(Placed in Library. See No. LT-5500/94).

IT. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Education) Notification G.S.R. No. 516(E), dated the 20th July, 1993, publishing the Financial Adviser, University Grants Commission (Recruitment) Rules, 1993, under subsection (3) of section 25 of the University Grants Commission Act, 1956.

(Placed in Library. See No. LT-5 \\ 1 /

Report of the Public Accounts Committee

MISS SAROJ KHAPARDE (MAHA-RASHTRA): Madam, I lay on the Table a copy (in English and Hindi) of the Fifty seventh Report of the Public Accounts Committee (10th Lok Sabha) on Outside Pro" duction Doordarshan.

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF HUMAN RESOU-URCE DEVELOPMENT {SHRI ARJUN SINGH):

Madam, I move:

That in pursuance of item (xxiv) of clause (1) of Statute 14 of the Statutes of the Aligarh Muslim University, as amended by the Aligarh Muslim University (Amendment) Act, 1981 (62 of 1981), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Court of the Aligarh Muslim University."

. . The question was put and the motion was adopted.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS TOR THE WEEK COMME NCING 7TH MARCH, 1994

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS (DR. ABRAR AHMED): Madam, I rise to a announce that the Gove nment business in this House for the next week wilt

- 1. Discussion on the Resolution seeking disapproval of the Nanking Regulation (Amendment) Ordinance, 1994 and consideration and passing of the Banking Regulation (Amendment) Bill, 1994.
- 2. Discussion on the Resolution seeking disapproval of the Air Corporations (Transfer of Undertaking and Repeal) Ordinance, 1994 and consideration and passing of the Air Corporations (Transfer of Undertakings and repeal) Bill, 1992, as passed by Lok Sabha.
- 3. Further consideration of the Motion of Thanks on the President's Address.

SHRIS. JAIPALREDDY (Andhra Pradesh)

Madam Vice-Chairgnan, you are successfully prevented from raising further points of order by being called here.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Smt. Jayanthi Natarajan.

REFERENCES

Threat to Communal Harmony in South India

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam, I want to draw the attention of the House and the Government to a very serious issue in Pondicherry and in the entire south. A fuadamentalisfc^rganisation has made a serious attempt to take over one of the most famous churches. An attempt has already been made in Pondicherry ites If. And a threat alsoexiststo the rest of the churches in Tamil Nadu. Madam, the church I mentioned is one of immaculate conatruetian, more than 200 years old, built in 1748. Continuous worship